

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1003/2020



This the 17th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Ajeet Kumar, Age 49 Years
S/o Shri Mohan Lal,
R/o Mundlan, Thakrie,
Tehsil and Distt Kishtwar, SPO Belt No. 1633.
2. Kailash Kumar, Age 29 years
S/o Sh. Jodh Ram,
R/o Bhatgam Thakraie,
Tehsil and Distt. Kishtwar, SPO Belt No. 1756.

.....(Petitioner)

(Advocate:- Mr. Vishal Singh Thakur-Not Present

Versus

State of Jammu and Kashmir, through Commissioner/Secretary, Home Department, Civil Sectt. Srinagar and three others.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 61/1003/2020 arises out of WP (C) No. 2709/2019 claiming the relief for the post of Village Defence Committee Special Police Officer (V.D.C S.P.O.). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun